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**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2 PM ON 23/01/2020**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER : MA/385/2019**  
**PETITION NUMBER : CP/114/IB/2018**  
**NAME OF THE PETITIONER : M.MURUGESAN RP (VELOHAR INFRA PVT LTD)**  
**NAME OF THE RESPONDENTS : VIJAYALAKSHMI AND OTHERS**  
**UNDER SECTION : SEC 66 OF IBC**

S.No.	Name (in Capital)	Represented by	Signature
1)	S. SATHIYANARAYANAN	Counsel for Applicant	
2)	SHARATH B. ATHREYA		R. 
3.	R. KESAVARAJA (for Santumanam)	Counsel for Respondent (Kisorelakshmi)	
4.	P. SIVAKUMINATHAN	Counsel for respondent for R2	

**ORDER**

At request of the Learned Counsels for the parties, post the matter on 12.02.2020.

SD

**[S. VIJAYARAGHAVAN]**  
**Member (Technical)**

SD

**[R. VARADHARAJAN]**  
**Member (Judicial)**